

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 653.  
TO BE ANSWERED ON WEDNESDAY, THE 06<sup>th</sup> DECEMBER, 2023.**

**PROMOTION OF INDUSTRIES IN BIHAR**

**653. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:  
SHRI DINESH CHANDRA YADAV:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has taken any initiative to provide central assistance to set up and promote industries in Bihar;
- (b) whether the said central assistance is likely to provide opportunities for investment and employment in backward States like Bihar as well as improve the economic condition of the States;
- (c) if so, the details thereof; and
- (d) whether the Government proposes to improve the economic condition of Bihar and other extremely backward States by granting them special status, if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

**(a) to (d):** Setting up of industry is primarily the domain of State Governments. Government of India, however, provides support for promotion of industrial activities across the country. Government of India, through Department for Promotion of Industry and Internal Trade (DPIIT) and other Central Ministries/Departments, tries to provide an enabling eco System for the overall industrial development of the country through appropriate policy interventions.

In addition to ongoing schemes of various Departments and Ministries, Government of India, through DPIIT has taken various other steps for promotion and facilitating of setting up of industries across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG), etc which facilitate setting up of major infrastructure projects across the country. Also, an institutional mechanism to fast track investments has been put in place in the form of Project Development Cells (PDC) in all concerned Ministries/Departments of Government of India.

As per Ministry of Finance, the request of Bihar for Special Category Status was considered by an Inter-Ministerial Group (IMG) which submitted its Report on 30<sup>th</sup> March, 2012. The IMG came to the finding that based on existing National Development Council criteria, the case for Special Category Status for Bihar is not made out.

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